

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8143-JK (LD) of 2025

DATED:- 11 - 07 - 2025

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 11.07.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Mining Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jim

Reyaz Ali Bhat
11.07.25

Annexure to the Government Order No. 8143 - JK(LD) of 2025 dated 11.07.2025.

| S.No | WP(C) No. | Title of the Case | Officer In-charge (OIC) Litigation |
|------|---|---|---|
| 1 | WP(C) No./2025 | M/s SRM Contractors Pvt. Ltd v/s UT of J&K &ors | Mr. Mohd. Rafiq, JKAS District Mineral Officer, Rajouri Mob No.97976-02492 |
| 2 | Execution No. 07/2025 in OA No. 151/2023 Review Application No. 42/2025 in OA No. 151/2023 | HassinaWajid v/s State of J&K &ors | Sh. Mohd. Rafiq, JKAS District Mineral Officer, Poonch Mob No. 97976-02492 |
| 3 | OA No. 653/2024 | YaseerFarooq v/s UT of J&K &ors | Sh. Mohd. Rafiq, JKAS District Mineral Officer, Poonch Mob No. 97976-02492 |
| 4 | OA No./2025 | Noor Ahmad v/s UT of J&K &ors | Sh. Mohd. Rafiq, JKAS District Mineral Officer, Rajouri Mob No. 97976-02492 |
| 5 | WP(C) No./2025 | M/s Samta Stone crusher v/s UT of J&K &ors | Sh. Mohd. Rafiq, JKAS District Mineral Officer, Rajouri Mob No. 97976-02492 |
| 6 | WP(C) No.1215/2022 | Mangal Singh v/s UT of J&K &ors | Sh. Mohd. Rafiq, JKAS District Mineral Officer, Rajouri Mob No. 97976-02492 |
| 7 | WP(C) No.339/2025 | M/s Mir Stone Crusher v/s UT of J&K &ors | Sh. Mohd. Rafiq, JKAS District Mineral Officer, Rajouri Mob No. 97976-02492 |
| 8 | Civil Appeal No. 9112/2022 | M/s Diamond Stone Crusher v/s State of J&K &ors | Sh. Mohd. Rafiq, JKAS District Mineral Officer, Rajouri Mob No. 97976-02492 |
| 9 | WP(C) No.2454/2023 | M/s Krishna Stone Crusher v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 11 | WP(C) No.135/2024 | M/s Sant Enterprises v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 12 | WP(C) No.293/2024 | Swarno Devi v/s UT of J&K &Ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 13 | LPA No.63/2024 in WP(C) No. 1999/2023 | Tara Chand v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, |

Mr. Vishal Dogra

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| | | | Kathua Mob No. 95966-44989 |
| 14 | WP(C) No./2025 | M/s Vegha Infrastructure v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 15 | WP(C) No.48/2024 | Swarno Devi v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 16 | WP(C) No.2636/2023 | M/s S.K Stone Crusher v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 17 | WP(C) No./2025 | M/s Guru Nanak Stone crusher v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 18 | WP(C) No./2025 | M/s K.S Enterprises (Stone crusher) v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 19 | WP(C) No.3041/2024 | M/s Sant Enterprises v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 20 | WP(C) No./2024 | M/s Shiv Shankar Stone Crusher v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 21 | WP(C) No.550/2024 | M/s Shree Ram Stone Crusher v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 22 | WP(C) No./2024 | M/s OM Stone Crusher v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 23 | WP(C) no.54/2025 | M/s Sukrala stone crusher v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 24 | WP(C) No.20/2025 | M/s S.K Stone crusher v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 25 | WP(C) no.201/2025 | M/s Balaji stone crusher vc/s UT of J&K &Ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 26 | WP(C) No.172/2025 | M/s New OM Stone crusher v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, |

Mr. Neysingh

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| | | | Kathua Mob No. 95966-44989 |
| 27 | WP(C) No.171/2025 | M/s Satkar Stone Crusher v/s UT of J&K | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 28 | WP(C) No.314/2025 | M/s Vasudev Constructions v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 29 | WP(C) No./2025 | M/s K.S Enterprises v/s UT of J&K &ors | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 30 | Filing of writ petition/2025 | UT of J&K v/s M/s Jai Rajputana Screener | Mr. Vishal Dogra, Driller District Mineral Officer, Kathua Mob No. 95966-44989 |
| 31 | OA No. 73/2025 | Mohammad YaseenBhat&ors v/s UT of J&K &ors | Dr. Brijeshkumar, Geologist Gr-I Officer Incharge (Administration) Mob no. 94191-31302 |
| 32 | TA No. 7034/2020 & TA No. 7481/2020 | JawaharLalBhat v/s State of J&K &ors | Dr. Brijesh Kumar, Officer Incharge (Administration) Mob No. 94191-31302 |
| 33 | C.P No./2025 in OA No. 105/2025 | ManoharLalRaina&ors v/s UT of J&K &ors | Dr. Brijesh Kumar, Officer Incharge (Administration) Mob No. 94191-31302 |
| 34 | WP(C) No./2025 | Abhijeet Singh v/s UT of J&K &ors | Dr. Rajinder Singh Rana, Technical Officer to Director, Mineral Concession Cell,Jammu Mob no. 94192-40225 |
| 35 | WP(C) No./2025 | KanwarPrem Singh v/s UT of J&K &ors | Dr. Rajinder Singh Rana, Technical Officer to Director, Mineral Concession Cell,Jammu Mob no. 94192-40225 |
| 36 | WP(C) No./2025 | Simmar Singh v/s UT of J&K &ors | Dr. Rajinder Singh Rana, Technical Officer to Director, Mineral Concession |

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Devsingh

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| | | | Cell, Jammu Mob no. 94192-40225 |
| 37 | WP(C) No./2025 | Zorawar Singh v/s UT of J&K &ors | Dr. Rajinder Singh Rana, Technical Officer to Director, Mineral Concession Cell, Jammu Mob no. 94192-40225 |
| 38 | WP(C) No. 1198/2025 | Zorawar Singh v/s UT of J&K &ors | Dr. Rajinder Singh Rana, Technical Officer to Director, Mineral Concession Cell, Jammu Mob no. 94192-40225 |
| 39 | WP(C) No. 1207/2025 | Zorawar Singh v/s UT of J&K &ors | Dr. Rajinder Singh Rana, Technical Officer to Director, Mineral Concession Cell, Jammu Mob no. 94192-40225 |
| 40 | WP(C) No.1055/2025 | Sandeep Singh v/s UT of J&K &ors | Dr. Rajinder Singh Rana, Technical Officer to Director, 39Mineral Concession Cell, Jammu Mob no. 94192-40225 |
| 41 | WP(C) No. 1135/2025 | Zorawar Singh v/s UT of J&K &ors | Dr. Rajinder Singh Rana, Technical Officer to Director, Mineral Concession Cell, Jammu Mob no. 94192-40225 |
| 42 | WP(C) No./2025 | Ayodha Stone Crusher v/s UT of J&K &ors | Mr. Mohd. Sarfaraz, GG-III District mineral Officer, Samba Mob no.70061-60159 |
| 43 | WP(C) No. 1221/2025 | M/s Safa Stone Crusher v/s UT of J&K &ors | Mr. Mohd. Sarfaraz, GG-III District mineral Officer, Samba Mob no.70061-60159 |
| 44 | WP(C) No. 1771/2025 | M/s Choudhary stone crusher v/s UT of J&K &ors | Mr. Mohd. Sarfaraz, GG-III District mineral Officer, Samba Mob no.70061-60159 |
| 45 | WP(C) No./2025 | M/s Laxmi Brick Kiln &ors v/s UT of J&K &ors | Sh. Verinder Singh, Driller District Mineral Officer, Jammu Mob No: 94191-59779 |

Shm
Verinder Singh

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| 46 | WP(C) No. 2698/2024 Caveat No. 2610/2024 | M/s Top Hill Stone Crusher V/s U.T of J&K and others | Sh. Sarfaraz Shaban (Geologist Grade-III), District Mineral Officer, Baramulla |
| 47 | O.A No.1331/2024 | Raja Muzaffar Bhat V/s U.T of J&K and others | Sh. Khursheed Ahmad Dar (Chemist), District Mineral Officer, Pulwama. |
| 48 | OA No. 599/2024 | Surinder Singh Manhas & another V/s U.T of J&K & others | Sh. Vishal Dogra (Driller), District Mineral Officer, Kathua. |

Reyazul